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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 15 (RE-2008) /2004-09
NEW DELHI, DATED THE 12th MAY, 2008

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy 2004-09, the Director General of Foreign Trade hereby notifies the following amendment in the Handbook of Procedures (Vol.I):

1. M/s. Moody ICL Certifications Ltd., an agency notified at Sl. No.A.17 of Appendix 6, Handbook of Procedures Vol.I, is no longer under suspension.
2. This issues in Public Interest.

Sd/-
(R.S.Gujral)
Director General of Foreign Trade and
Ex-Officio Additional Secretary to the Government of India

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